

श्री राजीव
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Declaration of Assets and Liabilities

Year 2022-23

ARYIND KUMAR II son/daughter/wife of Late NARESH RAM

aged 39 years, belonging to BIHAR LEGISLATIVE ASSEMBLY

service and presently working as OFFICE ATTENDENT (GARDENER)

give herein below the details of the assets (Immovable, movable, bank balance, etc.) of myself, my spouse and dependants*

A. Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name Son	Dependant-2 Daughter	Dependant-3 Etc Name
(i)	Cash	2000	RANI KUMARI	ABHI KUMAR	VAISHNAI KUMARI	
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	9500	-	-	-	
(iii)	Bonds, Debentures and Shares in companies	-	-	-	-	
(iv)	Other financial institutions, NPS, Postal Savings, LIC Policies, etc.	-	-	-	-	
(v)	Motor Vehicles (Details of make, etc.)	BIKE BROICD 1912	-	-	-	
(vi)	Jewellery (give detail of weight and value)	108	-	-	-	
(vii)	Other assets, such as values of claims / interests	-	-	-	-	

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

* Dependant here means a person substantially dependent on the income of the employee.

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B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(s)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iii)	Buildings (Commercial and residential) (or) Huts - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(iv)	Houses / Apartments, etc. - Location(s) - Survey / door number(s) - Extent (Total measurement) - Current market value	-	-	-	-	-
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of bank / Financial Institutions (s) / Department (s)	Amount outstanding as on
(a)	(i) Loans from Banks	-	
	(ii) Loans from financial institutions	-	
	(iii) Government dues: (a) dues to departments dealing with government accommodation	-	
	(b) dues to departments dealing with supply of water	-	
	(c) dues to departments dealing with supply of electricity	-	

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	(d) dues to departments dealing with telephones		
	(e) dues to departments dealing with government transport (including aircraft and helicopters)		
	(f) Other dues, if any		
(b)	(i) Income Tax including surcharge (Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN))		BTUPK2371L
	(ii) Wealth Tax (Also indicate the assessment year upto which Wealth Tax Return filed.)		
	(iii) Sales Tax (Only in case of proprietary business)		
	(iv) Property Tax		

C. Personal Detail

GP/CP/PRAN No.

110135365419

Gender

M (M/F)

Date of Birth

21/02/1983 (DD/MM/YY)

Class/Group

C (M/F)

Code

(Ind Name e.g. B.A.S. Bihar Administrative Service, B.S.S. Bihar Secondary Service etc.)

Home District

PATNA

I hereby declare that the above details are true to the best of my knowledge and belief.

Signature

Name of Employee: ARVIND KUMAR II

Designation: OFFICE ATTENDANT (GARDENGR)

Department: BIHAR LEGISLATIVE ASSEMBLY (CARETAKER SECTION)

Place: PATNA

Date: 8/2/2022

Note:

Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.

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